

Statement of Immovable Property On First Appointment/For The Year: 2012
 Name of Officer (In Full Name) and Service to Which the Officer belongs AVINASH TIWARI, Lower Judicial Service
 Present Post Held Civil Judge Class II, Dharamjiagarh, Dist - Raigarh (C.G.)
 Present Pay Rs. 45,665/- P.M. (Net Salary) Date of next increment _____

Name of District, Division, Taluka and village in which property is situated	Name and details of property		Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease mortgage inheritance, gift of otherwise with date of acquisition and name with details of persons from whom	Annual income from the property
	Housing and other Building	Land				
1 Nehru Nagar, Bilaspur. Distt-Bilaspur (C.G.)	2 House No A/7, Nehru Nagar, Bilaspur (C.G.)	3 Total plot area of house is 50F x 70F = 3500 Sq. ft. This apart No extra Land is available.	4 Around Rs. 50,00,000/- (Fifty Lacks) [Approximate value]	5 The house is in the name of my father Late D.R. Tiwari, Rtd. ADD	6 The house was purchased by my father late D.R. Tiwari from C.G. Housing Board Society, Bilaspur (C.G.) probably in the year 1971	7 Rs. 1,20,000/- P.A.

Note: Inapplicable, case to be struck out.
 In case where it is not possible to assess the value accurately the approximate value in relation to present condition, may be indicated.
 Include short term lease also.
 The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of the Chhattisgarh Civil Service (conduct) rule 1965, on first appointment and thereafter at the interval of every 12 months giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.

Signature Avinash Tiwari
 Date 24/05/12 Year 2012

PROFORMA FOR DECLARATION OF ASSETS

(As On 31-03.2012)

Name of Officer (In Full) : Avinash Tiwari

Date of Birth : 21-06-1971

Present post held : Civil Judge Class II Dharamjaigarh District- Raigarh (C.G.)

Name of District. Sub-Division, Taluka and Village in which Property is Situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Nehru Nagar, Bilaspur Distt- Bilaspur (C.G.)	House No. A/7, Nehru Nagar, Bilaspur (C.G.)	Total Plot Area Of House : 3500 Square foot	The house is in the name of my father Late Shri D.R. Tiwari, Retd. ADJ	The house was purchased by my father Late D.R. Tiwar From C.G. housing Board Society, Bilaspur (C.G.) Probably in the year 1971
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles :- 1- Car SANTRO XO E-3, Total cost of vehicle Rs. 373441/-				
2- Scooter Honda Activa, Total cost of vehicle Rs. 42995/-				
Jewellery (Lump Sum)				
Jewellery (worths Rs.) Gold & Silver Jewellery- Approximate Value Rs. 5,00,000/-				

Avinash Tiwari
24/10/13
C.J. II, Dharamjaigarh

Name of Issuing Company		Nos. of Shares	
1		2	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
SBI LIFE INSURANCE COMPANY LTD.			
Name of Product :- SBI LIFE - SMART Performer (UIN 111L068V01)		Sum Assured Rs. 5,00,000/- Yearly Premium- Rs. 50,000/-	
Postal Life Insurance, Department of Post, Government of India		Sum Assured Rs. 2,00,000/- Yearly Premium- Rs. 10,920/-	
Book Deposites/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed	State Bank of India	Dharamjaigarh, Distt- Raigarh	Rs. 6,36,885/- (In my own name)
	State Bank of India	Dharamjaigarh, Distt- Raigarh	Rs. 8,48,908/- (In the joint name of my father & myself, the money was earned from pension by my father only.)
2) Savings Bank A/CS	State Bank of India	Dharamjaigarh, Distt- Raigarh	Rs. 6687/- (MOD balance is not included because it is not shown in Pass-Book.
3) PPF	State Bank of India	Dharamjaigarh, Distt- Raigarh	Rs. 21,237/-
4) GPF/CPF	NSDL, Central Record Keeping Agency	Mumbai	As per the statement of 31/03/11 Rs. 3,11,806/-, The statement regarding 2011-2012 is not received yet.
5) NSS	Department of Post, Government of India	Raipur, Kutchery	Rs. 56,500/-
6) Others	Nil	Nil	Nil

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Anwar
24/10/13
Signature & Date (Anwar, Pharamja)